

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s).533/2017

SRINIVASA EDUCATIONAL ACADEMY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 14-09-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AMITAVA ROY
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s) Mr.G.Umapathy, Adv.(Mentioned by)
Mr.Aleo G.Rozario, Adv.
Mr.Aditya Singh, Adv.
Mr.Rakesh K.Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

On being mentioned, the matter is taken on board.

List on 22.09.2017 before an appropriate Bench.

(SATISH KUMAR YADAV)

AR-CUM-PS

(N.B.: The main matter is WP(C)No.445/2017)

(SHAKTI PARKASH SHARMA)

ASST.REGISTRAR